केन्द्रीय विद्यत विनियामक आयोगु CENTRAL ELECTRICITY REGULATORY COMMISSION

6^{th,} 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029 Phone: 011-23353503; Fax-23753923

To Date: 14th October 2024

Shri Venkatesh, Advocate for NTPC, SKV Law Offices, B-50, Defence Colony, New Delhi-110024.

Subject: Request for time extension in Petition No. 58/GT/2022 -reg.

Ref: Your request letter dated: 25.9.2024;

Sir,

With reference to your letter dated 25.9.2024 on the above subject, I am directed to inform that your request for extension of time for filing additional information has been granted and the same is extended till **21.10.2024**, after serving the same to the Respondents.

- 2. The Respondents shall file their reply on or before **5.11.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **12.11.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.
- 3. The matter shall be listed for hearing on **21.11.2024.**

Yours sincerely,

Sd/-(Deepak Pandey) Assistant Chief (Law)

Copy to:

All Respondents